

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 114**

**IN THE MATTER OF:**

**Phoenix Arc Private Limited**

**C.P. IB) No. 63/Chd/Hry/2021**

**...Petitioner-Financial Creditor**

**Versus**

**Supreme Infrastructure India Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 7 IBC 2016**

**Order delivered on 16.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 13.06.2024.

Sd/-

**Court Officer**